

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. C.P.(IB)-216(MB)/2018**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021**

**NAME OF THE PARTIES: - Meridian Metala.**  
**V/s**  
**Gammon India Ltd.**

**Section 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Karishni Khanna appeared for the Corporate Debtor. None appeared from the side of the Petitioner. Ld. Counsel for the Corporate Debtor is directed to intimate the next date of hearing to the Petitioner. List the matter on **09.04.2021.**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

**Sd/-**  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 09<sup>th</sup> day of March 2021  
JD